

bITEM NO.11

IN COURT NO.13

SECTION II

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Criminal Appeal Nos. 924-925/2015

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

BIR SINGH & ORS.

Respondent(s)

(office report on default)

Date : 05/10/2016 These appeals were called on for hearing today.

CORAM : HON&#39;BLE DR. JUSTICE D.Y. CHANDRACHUD

[IN CHAMBERS]

For Appellant(s) Mr.Vikrant Yadav, Adv.

Mr. Gaurav Dhingra,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

The Chief Judicial Magistrate, Jhansi, vide office report dated 20 th

September,2016, has reported that respondent no. 2 has died. Hence, the appeal is abated as against respondent no. 2.

(LAYA RAWAT) (SUMAN JAIN)

Sr. P.A. COURT MASTER